

ITEM NO.36

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3439/2014

(Arising out of impugned final judgment and order dated 10/12/2013 in W.P.(C) No. 44810/2011 passed by the High Court of Judicature at Allahabad)

S.B AGARWAL

Petitioner(s)

VERSUS

U.P STATE INDUSTRIAL DEV. CORP. LTD &ORS

Respondent(s)

(With interim relief and office report)

Date : 26/09/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Guru Krishna Kumar, Sr. Adv.
Mr. Krishna Kumar, Adv.
Mr. Vinodh Kanna B., Adv.
Ms. Samridhi Kapur, Adv.

For Respondent(s) Mr. Ananya Pandey, Adv.
Mr. Yash Pal Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list the matter after one week.

(S. K. RAKHEJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER